

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.08.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|--|-------------------------------|
| 1. | I.A. No. 2612 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019 | BDR Builder & Developers Pvt. Ltd. Vs. Fantastic Buildcon Pvt. Ltd. & Anr. | Rakesh Kumar |
| 2. | I.A. No. 2613 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019 | Next Orbit Ventures Vs. Print House (India) Pvt. Ltd. | Atanu Mukherjee |
| 3. | I.A. No. 46 of 2019 in Competition App. (AT) No. __ of 2019 | The Himalaya Drug Company Vs. Competition Commission of India & Anr. | Lakshmi Kruttika Vijay |
| 4. | I.A. No. 47 of 2019 in Competition App. (AT) No. __ of 2019 | Philipe Haydon Vs. Competition Commission of India & Anr. | Lakshmi Kruttika Vijay |
| 5. | I.A. No. 48 of 2019 in Competition App. (AT) No. __ of 2019 | Sagaya Mary Vs. Competition Commission of India & Anr. | Lakshmi Kruttika Vijay |

For Cross-Examination

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| 6. | Compensation Application No. 150 of 1999 | Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors. | Kotla Harshavardhan |
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By Order
-sd/-

Assistant Registrar